

(d) whether the help of the State Governments will also be sought ; and

(e) if so, whether positive programmes have been formulated and sent to State Governments for their assistance and if so, the States which have come forward to extend help ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) to (e). The Government have been considering the utilization of ex-servicemen for tree plantation, soil conservation and other related tasks of ecological development of Himalayan and other hilly areas. Two units of ex-servicemen, one each for Uttar Pradesh and Himachal Pradesh, are proposed to be raised as pilot projects in this regard.

The precise pattern of the functioning of these units is under examination, in consultation with the concerned State Governments.

Visit of Pakistani Military Mission to North Korea

4404. **SHRI MADHAVRAO SCINDIA :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to the recent six day visit to North Korea by a Pakistani military mission;

(b) if so, whether according to Government's information any arms deal involving supply of arms by North Korea to Pakistan had been negotiated and finalised during or following the visit; and

(c) what are the details of such arms deal and how far it is likely to affect peace in this Sub-Continent?

THE MINISTER OF DEFENCE AND HOME AFFAIRS (SHRI R. VENKATARAMAN) : (a) to (c). Government are aware of a recent visit by a Pakistani military delegation to North Korea. There is, however, no confirmed information to suggest that an agreement for the supply of military hardware by North Korea to Pakistan has been negotiated or finalised during or after this visit.

Notification regarding proposed Directors on the Boards of Nationalised Banks

4405. **SHRI BHEEKHABHAI :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that notification regarding certain proposed Directors from whom consent were obtained for serving on the Boards of nationalised banks were not issued; and

(b) if so, the reasons thereof in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The consent of a person proposed to be appointed as a director of a nationalised bank is normally obtained alongwith other declarations. Appointments of directors are finally made by Government in accordance with the provisions of clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970, and 1980.

Contribution to Robert McNamara Foundation

4406. **SHRI SATYASADHAN CHAKRABORTY :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to contribute 5 lakh dollars